

In the court of Addl. Senior Civil Judge and JMFC Doddaballapura.

Cause List

10 + 10 Cases listed for Hearing on 06-06-2020

Morning Session

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.131/2013	Hearing	SAK	DK
2	O.S.245/2012	Hearing	JCK	ARN/RM
3	O.S.198/2013	Hearing	MKM	SN
4	O.S.140/2009	Hearing	RM	MKM/CP
5	O.S.141/2014	Hearing	MJ	BSK
6	O.S.214/2014	Hearing	SRSP	VKRM
7	O.S.237/2014	Hearing	LS	RP/MKM/AKM
8	O.S.394/2014	Hearing	HYN	MKM
9	O.S.51/2018	Hearing	AR	HM
10	O.S.337/2014	Hearing	MJ/LS	HGH/RRK

After-noon Session

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.529/2014	Hearing	VR	HM
2	O.S.133/2009	Hearing	RR	AKM/AMJ
3	O.S.159/2009	Hearing	HM	VK/AR
4	O.S.214/2013	Hearing	KM	AK/JBD/ARN
5	O.S.202/2014	Hearing	DS	PTH
6	O.S.207/2015	Hearing	RM	SVG/KAM/BMK
7	O.S.432/2014	Hearing	BMB	JK/RSG/YSR
8	O.S.230/2014	Hearing	PS	SN
9	O.S.368/2014	Hearing	SKC	RM
10	LAC.70/2014	Hearing	BSK	MBS

*N.B. Shaikh*  
(Smt. N.B. Shaikh)  
Addl. Senior Civil Judge & JMFC,  
Doddaballapura.

**IN THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 06.06.2020**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<p><b><u>CIVIL CASES</u></b></p> <p><b><u>ARGUMENTS</u></b></p> <p>01. O.S 394/11 (9 years old)</p> <p><b><u>HEARING</u></b></p> <p>02. O.S 526/2008 (12 years old) 03. O.S 542/2008 (12 years old) 04. O.S 27/2010 (10 years old) 05. O.S 264/2012 (8 years old) 06. FDP 20/2012 (8 years old) 07. FDP 21/2013 (7 years old) 08. FDP 4/2014 (6 years old) 09. EX 12/2016 (4 years old) 10. O.S 42/2020 (hearing on maintainability)</p>	<p><b><u>HEARING ON I.A.</u></b></p> <p>11. FDP 7/2009 (11 years old) 12. O.S 254/2012 (8 years old) 13. O.S 48/2013 (7 years old) 14. O.S 12/2016 (4 years old) 15. O.S 462/2017 (3 years old) <u>O.S 326/2019 (1 years old)</u></p> <p><b><u>CRIMINAL CASES</u></b></p> <p><b><u>ARGUMENTS</u></b></p> <p>16. C.C 1036/2013 (7 years old) 17. C.C 584/2016 (4 years old)</p> <p><b><u>HEARING</u></b></p> <p>19. C.C 119/2012 (8 years old)</p> <p><b><u>ORDERS</u></b></p> <p>20. P.C.R 64/2017 (3 years old)</p>

**(MAMATHA SHIVAPUJI)  
Addl. Civil Judge & JMFC  
Doddaballapura.**

**NOTE:-** All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.